

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 399/2021 IN C.P. (IB)-2313(MB)/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 14.07.2021**

NAME OF THE PARTIES: - IA 399/2021 Paresh Mehta...Applicant
IN THE MATTER OF
Bee Tee Credit & Marketing Pvt. Ltd.
V/s
Syntel Infosystem (Nagpur) Pvt. Ltd.

Section: 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared from either side. List this matter on **02.09.2021** either for appearance of the parties/dismissal of the petition

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)